

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 112/59/ND/2019

CORAM:

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.03.2019.**

**NAME OF THE COMPANY: M/s. IND Finance & Securities Trust Pvt. Ltd.
V/s. M/s. Eicher Motors Ltd. & Others**

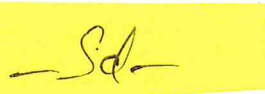
SECTION OF THE COMPANIES ACT: 59

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

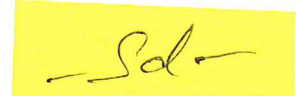
Present: Advocate for the Petitioner.
Advocate for the Respondent.

ORDER

Ld. Counsel for the respondent prays for further time to file the reply.
To come up for arguments and disposal on 22nd April, 2019.



**(Dr. V.K. Subburaj)
Member (T)**



**(Ina Malhotra)
Member (J)**